

(a) the date, when the construction work of by-pass of G.T. Road from Mohan Sarai to Mughal Sarai in Varansi (U.P.) and bridge over Ganga river was started and the target date of completion fixed at that time;

(b) the amount earmarked initially for this project and the expenditure incurred thereon so far;

(c) the details of progress made in this project in terms of percentage;

(d) the action taken against the officials responsible for non-completion of this project as per schedule and if not, the reasons therefor; and

(e) the final date fixed for the completion of this project ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Dates of start of construction work and completion of this project were as under:-

	Date of start	Target date fixed	(Rs. in lakhs)	
			Allocation	Release
1. Road work of by-pass	10/1987	04/1991		
2. Ganga Bridge	12/1988	12/1992		

(b) A sum of Rs. 49.92 crores was initially earmarked for this project. An expenditure of Rs. 104.46 crores has been incurred upto March, 1997.

(c) 60% and 97% progress has been achieved in respect of road and bridge works respectively.

(d) Delay in the completion of the project was caused due to the following factors:-

- (1) Slow progress of work achieved by the contractor.
- (2) Rescinding, including re-award of road work.
- (3) Litigation.
- (4) Change in specification and re-design of the bridge structure taking into account supplemental measures for long term durability and increased serviceability, issued subsequently.

(e) Target date of completion is December, 1997, subject to the availability of funds.

[English]

National Social Assistance Programme

5618. SHRI BIR SINGH MAHATO : Will the Minister

of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have sanctioned required funds to the National Social Assistance Programme in West Bengal;

(b) the quantum of funds sanctioned and yet to be released under this scheme in West Bengal; and

(c) the steps being taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (c) The allocation based on Qualifying Financial Entitlement (QFE) and released made to the state of West Bengal for the last 2 years are given below :

Name of Scheme	Allocation		Release	
	95-96	96-97	95-96	96-97
NOAPS	1971.02	3334.35	976.51	2404.54
NFBS	1071.36	1824.90	531.09	966.50
FMBS	558.14	911.61	274.49	529.17

The release of Central funds to the States is conditional upon substantial utilisation of funds already released to them. The releases shown above are in accordance with the utilisation of funds released earlier, as per the information received from the State Government.

Committee on Rights of Child

5619. SHRI YELLAIAH NANDI :

DR. T. SUBBARAMI REDDY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether UN has agreed to provide top priority for rights of the child;

(b) if so, whether the UN Committee on rights of child has set up a 10 members independent expert committee to analyse the progress made by the Signatory States and in enforcing the convention;

(c) whether India is also a Signatory and has agreed to abide by all the resolutions passed by the UN on rights of the child;

(d) if so, whether all the recommendations made by the UN General Assembly have been fully implemented; and

(e) if so, details thereof and if not, the time by which all the recommendations are likely to be implemented ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) The United Nations Convention of Rights of the Child was adopted by the General Assembly on 20th November, 1989.

(b) A ten (10) Member Committee known as the Committee on the Rights of the Child has been established by the UN Centre for Human Rights under the provisions of Article 43(1) and (2) of the Convention on the Rights of the Child to examine the progress made by State Parties in achieving the realisation of the obligations undertaken in the present Convention.

(c) to (e) India ratified the Convention on the Rights of the Child on 2nd December, 1992 with a declaratory statement that while fully subscribing to the objectives and purposes of the Convention, rights of the child pertaining to, the economic, social and cultural, can only be progressively implemented subject to the extent of available resources and within the framework of international cooperation, specially with reference to provisions of Article 32, 2(a) which provides for minimum ages for admission to each and every area of employment.

Each State Party is required to submit periodic reports on the implementation of the CRC. India's initial country report on the status of and progress achieved in the implementation to the CRC has been deposited with the Committee on the Rights of the Child, Geneva in March, 1997.

[Translation]

Bhagirath Magazine

5620. SHRI SUKH LAL KUSHWAHA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government propose to discontinue the publication of Hindi 'Bhagirath' magazine;

(b) if so, the reasons therefor;

(c) whether the Government, have abolished the posts of editors of this magazine and some regular staff members have been declared surplus;

(d) if so, the details and reasons therefor; and

(e) steps being taken in this regard ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) No, Sir.

(b) Does not arise.

(c) to (d) On post of Assistant Editor (Bhagirath-Hindi) was abolished on 4.11.1996 consequent upon filling up the post of Editor (Bhagirath-Hindi). The post of Editor (Bhagirath-Hindi) was created on the condition that the post of Assistance Editor was created on the condition that the post of Assistant Editor (Bhagirath-Hindi) would stand abolished once the post of Editor (Bhagirath-Hindi) was filled up on a regular basis. The incumbent to the post of Assistant Editor (Bhagirath-Hindi), who was not found suitable by Union Public Service Commission for the Editors post, on two different occasions, has been transferred to the surplus cell of Central Water Commission.

Child Development Schemes

5621. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether child development schemes are being launched by the UNICEF and the Union Government in Uttar Pradesh; and

(b) the places in Uttar Pradesh particularly in Agra and Mathura districts where these Schemes are proposed to be launched ?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT (SHRI S.R. BOMMAI) : No, Sir.

(b) Does not arise.

Private Institutions in Delhi

5622. SHRI MANOJ KUMAR SINHA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the present number of those private institutions in Delhi which are recognised by AICTE and issuing MBA, BBA certificates;

(b) Whether the Government are aware that some private institutions have admitted more students than their capacity by violating Government norms;

(c) if so, the action proposed to be taken against them;